

(a) whether Government still propose to continue their talks with the Naga hostiles in the light of the many truce violations indulged in by the Naga rebels;

(b) if so, with what purpose;

(c) whether it is a fact that the Chief Minister of Nagaland has expressed his opposition to the continuance of any more parleys with the rebel Nagas; and

(d) if so, the reaction of Government thereto?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) There is no proposal to hold talks with the Underground at present.

(b) to (d). Do not arise.

Collaboration between Nagas and China and Pakistan

633. SHRI GEORGE FERNANDES:
SHRI YAJNA DATT SHARMA:
SHRI R. K. SINHA:
SHRI SITARAM KESRI:
SHRI M. L. SONDHI:
SHRI HEM RAJ:
SHRI B. K. DASCHOW-DHURY:
SHRI C. K. BHATTACHARYYA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have information about closer collaboration between the Naga hostiles and China and Pakistan in recent months;

(b) whether protests have been lodged with the Chinese and Pakistani Governments against their interference in India's internal affairs;

(c) if so, to what effect; and

(d) if not, why?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) to (d). A protest was lodged with the Government of the Peoples' Republic of China on 19th June, 1968. No reply from the Government of the Peoples' Republic of China has been received so far.

As for Pakistan, the House was informed on 8th May earlier this year in response to Unstarred Question No. 10110 that a protest was lodged with the Government of Pakistan on 16 August, 1967 and that the Government of Pakistan had denied the charges.

Pak. Military Strength

634. SHRI GEORGE FERNANDES:
SHRI KANWAR LAL GUPTA:
SHRI T. P. SHAH:
SHRI H. AJMAL KHAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have made an assessment of Pakistan's overall military strength in the light of her acquiring newer and more sophisticated weapons from the western countries and from China;

(b) if so, how it compares with the position that prevailed during the 1965 conflict with Pakistan;

(c) whether it is a fact that the U.S.S.R. has been selling military hardware to Pakistan in recent months; and

(d) if so, whether Government have made representations to the Government of U.S.S.R. of the adverse effects of such sale on the delicate military situation on the sub-continent?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Yes, Sir. This is a normal process.

(b) Since the 1965 conflict, Pakistan has virtually doubled its field force in the Army, doubled the strength of combat aircraft and is adding to its fleet a number of submarines. There has also been a step-up in the size of para military forces.

(c) Government are aware of the supply of items like jeeps, military trucks and helicopters to Pakistan by the USSR. A statement has been made in the House on the 22nd July on the decision of the USSR to supply military equipment to Pakistan.

(d) Yes, Sir.

Staff Artistes of A.I.R.

635. **SHRI GEORGE FERNANDES:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the terms of contract and the conditions of service of the staff artistes employed by the All India Radio have been finalised;

(b) if so, the details thereof;

(c) whether there are any outstanding demands made by the A.I.R. Broadcasters and Telecasters Guild that are yet to be settled; and

(d) if so, what are they and what are the reasons for the delay in settling them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b). Orders about giving long-term contract upto the age of 55 years to Staff Artistes, in place of 5 years renewable contract, were issued on the 7th May, 1968. A copy of the orders is placed on the Table of the House. [Placed in Library, See No. LT-1405/68].

(c) and (d). Some more demands of the Staff Artistes are under examination. In fact the whole question

of Staff Artistes' set-up of AIR is being reviewed. This is a complicated matter which involves other categories of programme staff also, and its examination will take some time.

India House in Gangtok

636. **SHRI INDRAJIT GUPTA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Residency at Gangtok has recently been renamed as "India House";

(b) if so, whether this was done *suo moto* or at the Sikkim Government's request; and

(c) the significance, if any, of the change in terms of Indo-Sikkimese relations?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) The renaming was done on the Government of India's own initiative and not at the Sikkim Government's request. It was felt that the new name "Bharat Bhavan" (India House) was more adequately descriptive of the fact that it is the seat of the Indian Representative in Sikkim.

(c) Relations between India and Sikkim continue to be governed by the Indo-Sikkim Treaty of 1950.

Declaration of Security against Nuclear Aggression

637. **SHRI UMANATH:**
SHRI A. K. GOPALAN:
SHRI P. P. ESTHOSE:
SHRI P. RAMAMURTI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the declaration of